

नगर विमानन और पर्यटन मंत्री
(श्री गुलाम नबी आज़ाद) : (क) फिल-
हाल वायुदूत उत्तर-पूर्व क्षेत्र में प्रचालन
कर रहा है।

(ख) वित्तीय प्रतिबंध एवं विमान
क्षमता की कमी के कारण बहुत से
स्टेशनों से सेवाएं धीरे-धीरे हटा ली गई
हैं।

(ग) से (ङ) अनुसूचित प्रचालनों
के बारे में जारी किए गए नए मार्गदर्शी
सिद्धांत अनुसूचित प्रचालकों को प्रोत्साहित
करने के लिए हैं ताकि उन क्षेत्रों की
सेवाएं प्रदान की जा सकें जहां सेवाएं नहीं
हैं। नये विमान चलाने का निर्णय याद
कोई है, यह अपना वाणिज्यिक स्थिति
के अनुसार वायुदूत द्वारा लिया जाएगा।

Operation of Vayudoot

354. DR. ALLADI P. RAJA KUMAR:
Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) whether it is a fact that Indian
Airlines has taken over Vayudoot;

(b) if so, when and how many of
their aircrafts;

(c) whether they are in use and in
which sector; and

(d) whether Vayudoot staff have been
absorbed in Indian Airlines?

THE MINISTER OF CIVIL AVIA-
TION AND TOURISM (SHRI GULAM
NABI AZAD): (a) It has been decided
that Vayudoot should be merged with
Indian Airlines. Pending completion of
legal formalities for merger, Vayudoot
has become a wholly owned subsidiary
of Indian Airlines.

(b) The details of the aircraft in the
fleet of Vayudoot are as under:—

Dornier	228	8
HS-748		8

(c) Out of 8 HS-748 and 8 Dornier air-
craft, 3 Dornier aircraft are operational
and are based at Calcutta/Guwahati in
the North Eastern Region.

(d) In accordance with the guidelines
issued by the Ministry of Civil Aviation,
the surplus staff of Vayudoot is to be
absorbed in Indian Airlines and other
Organisations under the Ministry of
Civil Aviation.

Procedure for maintaining walk-in-guests list in I T D C Hotels

355. SHRI JAGDISH PRASAD MA-
THUR: Will the Minister of CIVIL
AVIATION AND TOURISM be pleased
to state:

(a) whether lists of walk-in-guests are
properly maintained in various I.T.D.C.
Hotels;

(b) whether these lists have been
periodically checked by proper authori-
ties;

(c) whether the Ashoka Hotel, New
Delhi has maintained the walk-in-guests
list and duly checked; and

(d) what steps are taken to see that
the proper procedure is strictly adhered
to in this regard?

THE MINISTER OF CIVIL AVIA-
TION AND TOURISM (SHRI GHU-
LAM NABI AZAD): (a) to (c) Yes, Sir.

(d) The procedure for registering
walk-in-guests is regularly checked by
the officials of the hotel, deputed for
the purpose.

National Policy on tourism

356. SHRI IQBAL SINGH: Will the
Minister of CIVIL AVIATION AND
TOURISM be pleased to state:

(a) whether Government have formu-
lated the National Policy on Tourism
in the country during the year 1994;

(b) if so, the details thereof and if
not, the reasons therefor; and

(c) what effective measures Govern-
ment propose to take to develop and
improve the infrastructure of tourism in
the country particularly in the State of
Punjab?